

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF H.H.J SHRI. H. S. SATBHAI
COURT 44 ADDL SESSIONS JUDGE
Criminal Cause List Dated 19-10-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	CRI APPEAL	100192/2019	Reshma Danny Brukes @ MA 565-19 @ BA 533-19 - Appellant, Orig. Accused No. 2 Vs The State of Maharashtra - The Sr. Insepctor of Police - CSMT Rly. Police Station - Respondent	R. S. Dubey
<u>HEARING</u>				
2	NDPS S CASE	100053/2019	Narcotics Control Bureau Vs Shabana Begum and Anr	
3	CRI APPEAL	100655/2019	Jamaluddin Moinuddin Ansari - Appellant (Org. Accused) Vs Harpreetsingh B. Suri - Respondent (Org. Complainant)	B. T. Taware
4	CRI APPEAL	100656/2019	Naeem Hasan Mirza - Appellant, Orig. Complainant Vs Mr. Bharat Bhoite - Sr. P. I. - V. B. Nagar Police Station - Respondent	A. S. H. Khan
5	CRI APPEAL	100706/2019	Hemal Shantilal Doshi @ MA 2286-19 - Appellant (Org. Accused) Vs State of Maharashtra and M/s. Ketul Enterprises Pvt. Ltd - Respondent (Org. Complainant)	Satishkumar R. Soni
6	NDPS S CASE	100202/2019	The State of Maharashtra Khar Police Station Vs Dilawar Shaukat Momin and Anr	
7	BAIL APPLN NDPS	100125/2020	Rodrigo Dos Santos Alves Vs Air Intelligence Unit	Ayaz Khan/ Dilip Mishra
8	SPL.CASE	100462/2020	The State of Maharashtra Thr ANC Azad Maidan Unit Vs Reza Faredun Borhani Shidani	Prashant D More

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S.No.	Case Type	Case No.	Title	Name of Advocate
9	NDPS M A	100667/2020	Reza Borhani Shidani Vs The State of Maharashtra, Anti Narcotic Cell, Aazad Maidan Unit, Crime Branch, CID	P. M. Havnur
10	SPL.CASE	100663/2020	State of Maharashtra through D.C.B. , C.I.D. Unit - III Vs Jabir Nadir Ali	APP Tawade
<u>EVIDENCE PART HEARD</u>				
11	NDPS S CASE	100076/2010	State AN Cell Vs Sunilkumar Baliram Lot 1	
12	NDPS S CASE	100138/2010	The State Sahar P. Stn. Vs Sudhakar Giriya Pujari @ Budha and 3 ors.	Yogini Kadam
13	NDPS S CASE	100123/2011	The State ANC Vs Chinedu James	
14	NDPS S CASE	100125/2012	The State ANC Vs Mehboob Abdul Gafar Shaikh	
(Main Matter REMAND APPLN NDPS/0100053/2012)				
15	NDPS S CASE	100079/2016	STATE OF SEWREE P. STATION Vs MASIN JUMMA GHACHI	
<u>EVIDENCE</u>				
16	NDPS S CASE	100158/2013	The State Kurar P. Stn. Vs Girendrakumar Arjunprasad Gire	
<u>CHARGE</u>				
17	NDPS S CASE	100208/2018	The State of Maharashtra Sewree Police Station Vs Hamdul Ali Khudabaksh and anr	
<u>HEARING BEFORE CHARGE</u>				
18	NDPS S CASE	100033/2018	State (ANC Ghatkopar Unit) Vs Mehboob Ahemad Husen Qureshi	

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S.No.	Case Type	Case No.	Title	Name of Advocate
19	NDPS S CASE	100046/2018	The State D.B.Marg Police STation Vs Rehan Rais Qureshi @ Bappa	
<u>ORDER</u>				
20	CRI APPEAL	100841/2018	Farid Nazir Shaikh-Aplnt. Vs Shabana Farid Shaikh and The State of Maharashtra-Respds.	M. A. Solkar
<u>DOCUMENTS</u>				
21	NDPS S CASE	100201/2015	The State of ANC, Bandra Unit Vs Njoku Chukwu Biko	
22	NDPS S CASE	100077/2016	THE STATE OF ANC, BANDRA UNIT. Vs SMT. FATIMA AKBAR SHIAKH	
<u>REPLY/SAY</u>				
23	BAIL APPLN NDPS	100243/2020	Sachin Dinesh Mishra Vs The State- ANC Bandra Unit	S R Patil
<u>APPEARANCE</u>				
24	NDPS S CASE	100084/2019	The State of Maharashtra Pydhonie Police Station Vs Akash Anant More @ Rajesh and anr	
25	NDPS S CASE	100096/2019	The State of Maharashtra Sir J.J. Marg Police Station Vs Prakash Uchab lenka and Anr	
26	NDPS S CASE	100123/2019	The State of Maharashtra Nehru Nagar Police Station Vs Vijay Anil Nakhate	
27	REMAND APPLN NDPS	100318/2020	The State- ANC Bandra Unit Vs Sachin Dinesh Mishra	
28	REMAND APPLN NDPS	100524/2020	The State of Maharashtra Through V. B. Nagar Police Station Vs Imran Adam Gavkar @ Limo	PP

REPORT

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S.No.	Case Type	Case No.	Title	Name of Advocate
29	CRI APPEAL	100706/2018	M/s. Rajeshree Steels @ MA 2210-18 @ BA 2166-18 - Appellant (Orig. Accused) Vs The State of Maharashtra and M/s. Yatin Steels - Respondent No. 2, Org. comp.	Rajesh Jain
30	CRI APPEAL	100707/2018	M/s. Rajeshree Steels @ MA 2211-18 @ BA 2167-18 - Appellant (Orig. Accused) Vs The State of Maharashtra and M/s. Yatin Steels - Respondent No. 2, Org. comp.	Rajesh Jain
31	CRI APPEAL	100709/2018	M/s. Rajeshree Steels @ MA 2213-18 @ BA 2169-18 - Appellant (Orig. Accused) Vs The State of Maharashtra and M/s. Yatin Steels - Respondent No. 2, Org. comp.	Rajesh Jain
32	CRI APPEAL	100710/2018	M/s. Rajeshree Steels @ MA 2214-18 @ BA 2170-18 - Appellant (Orig. Accused) Vs The State of Maharashtra and M/s. Yatin Steels - Respondent No. 2, Org. comp.	Rajesh Jain
33	REMAND APPLN NDPS	100073/2019	The State of Dharavi Police Station Vs Nazim @ Murgi Zilani Shaikh	
34	REMAND APPLN NDPS	100978/2019	The State- Bandra Police Station Vs Shahbaz Akbar Khan	
35	REMAND APPLN NDPS	101211/2019	The State- Meghwadi Police Station Vs Abdul Kadar Abdul Ahad Shaikh	
36	REMAND APPLN NDPS	101249/2019	The State Colaba Police Station Vs Valhya @ Uttam Shantaram Munj	

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S.No.	Case Type	Case No.	Title	Name of Advocate
37	REMAND APPLN NDPS	101258/2019	The State- Shivaji Nagar Police Station Vs Abdul Karim Abdul Rahim Shaikh and another	
38	REMAND APPLN NDPS	101315/2019	The State- Mahim Police Station Vs Nagin Mathur Parmar	
39	REMAND APPLN NDPS	100172/2020	The State- Wadala Police Station Vs Moharam Ali Fate Mohd. Khan @ Raghu and other	

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S.No.	Case Type	Case No.	Title	Name of Advocate
<u>HEARING</u>				
1	CRI APPEAL	100290/2019	Sonu Sipahilal Thakur@MA-86-19,BA-809-19-Aplnt. Vs The State of Maharashtra-Khar P. Stn.-Respdt.	Ashraf Ahmed Shaikh
2	SPL.CASE	100592/2020	Union of India Through Narcotics Control Bureau Vs Kaluram Vitthal Mahapure and Anr	SPP
<u>EVIDENCE PART HEARD</u>				
3	NDPS S CASE	100010/2013	The State Trombay P.S Vs Abdul Rehman Mahamed Mustakin Khan	
4	NDPS S CASE	100027/2013	The State Vanrai P. Stn. Vs Sunil Ratan Kapoor and 1 anr.	APP Lade Mishra, Khan
5	NDPS S CASE	100153/2014	The State ANC Vs Nilophar Sikandar Shaikh	
(Main Matter REMAND APPLN NDPS/0100121/2014)				
6	NDPS S CASE	100175/2014	The State ANC Vs Achhelal Singhasan Shah	
7	NDPS S CASE	100003/2018	ANC Worli Unit Vs Haji Abdul Rehman Ali Mohd hakim and other 1	APP Tawade
<u>EVIDENCE</u>				
8	NDPS S CASE	100020/2013	The State Pydhonie P. Stn. Vs Neras Okano Azubuike and 1 anr.	
9	NDPS S CASE	100155/2014	The State ANC Vs Sunil Maruti Janbandhu @ Pappu	
(Main Matter REMAND APPLN NDPS/0100115/2014)				
<u>CHARGE</u>				
10	NDPS S CASE	100154/2018	The State of Maharashtra V.B.Nagar Police Station Vs Akbar Mohd. Shafiq Shaikh @ Akbar Khaoo	T. A. Sayyed Police Sub Inspector

HEARING BEFORE CHARGE

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S.No.	Case Type	Case No.	Title	Name of Advocate
11	NDPS S CASE	100084/2018	The State (Amboli Police STation) Vs Devid Fransis Eze	
12	NDPS S CASE	100113/2019	The State of Maharashtra Dahisar Police Station Vs Din Mohd. Mirasa Shaikh and Anr	
<u>FILING AFFIDAVIT</u>				
13	CRI M A	102330/2018	Anjan Chanda@Revn.----18-Aplcnt. Vs Manoj M. Mittal-Respdt.	K. C. Prusty
14	CRI M A	102331/2018	Anjan Chanda @ Rev. ---18 - Applicant Vs Sushmita M. Mittal - Respondent, Org. Accused	K. C. Prusty
15	CRI M A	102332/2018	Anjan Chanda@Revn.----18-Aplcnt. Vs Prakash Shantilal Mehta-Respdt.	K. C. Prusty
16	CRI M A	102333/2018	Anjan Chanda@Revn.----18-Aplcnt. Vs Gopal Raghavan-Repdt.	K. C. Prusty
17	CRI M A	102334/2018	Anjan Chanda @ Rev. ---18 - Applicant (Org. Complainant) Vs N. Devidas and Company - Respondent, Org. Accused	K. C. Prusty
<u>REPLY/SAY</u>				
18	CRI REV APP	101180/2018	Anjan Chanda -Applicant, Org. Complainant Vs Pawan Kumar Choumal - Respondent, Org. Accused (1)	K.C. Prusty
19	CRI REV APP	101227/2018	Brishbhan Kanodia and Ors.-Aplcnt. Vs The State of Maharashtra-Worli P. Stn.-Respdt.	Rohan Samant
20	CRI REV APP	101244/2018	Monica Gokul Patil-Petitioner Vs Dagdu Jayaram Patil and State of Maharashtra-Respdt.	Sushrut Jadhwar
21	CRI REV APP	101245/2018	Tata Communications Ltd.- Revisionest Vs Spark Broadband P. Ltd. -Respdt.	Ajinkya Kurdukar

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S.No.	Case Type	Case No.	Title	Name of Advocate
22	CRI REV APP	100182/2019	Sew Infrastructure Ltd.-Aplcnt. Vs L and T Fincorp Ltd. Through Prahlad S. Khale -Respdt.	Dushyant Purekar
<u>APPEARANCE</u>				
23	NDPS S CASE	100128/2019	The State of Maharashtra Dongri Police Station Vs Hemant Prabhakar Name	
24	NDPS S CASE	100168/2019	The State of Maharashtra Bandra Railway Police Station Vs Mohd. Saif Faiyaz Khan and Others	
25	NDPS S CASE	100187/2019	The State of Maharashtra Bandra Police Station Vs Salim Bashir Qureshi	
<u>AWAITING R AND P</u>				
26	CRI APPEAL	100459/2019	Milind Bhalchandra Nikarge - Appellant (Org. Accused) Vs The State of Maharashtra and Mukesh G. Kelwani HUF - Respondent (Org. Complainant)	Anjana K. Baxi and R. S. Lodhi
<u>REPORT</u>				
27	REMAND APPLN NDPS	100157/2017	The State Nagpada Police Station Vs Ziyauddin Jamaluddin Shaikh @ Taju	
28	REMAND APPLN NDPS	100959/2019	The State- Nagpada Police Station Vs Yakub Ansar Ahmed Shaikh	
29	REMAND APPLN NDPS	100962/2019	The State- Pydhonie Police Station Vs Pushpa Sindhu Bansode and another	
30	REMAND APPLN NDPS	101310/2019	The State- Dongari Police Staion Vs Anwar Umar Khan @ Annu	

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1	CRI APPEAL	100424/2018	Nitin Vishram Salvi- Aplnt. Vs The State of Maharashtra and Ganesh Manohar Waghachaire- Respds.	Deepak S. Paikrao, Subhash Vaidya
2	CRI APPEAL	100601/2018	Miraaj Oberoi (earlier known as Hemal Vora) - Appellant , Org. Respondent No. 1 Vs Dhruti Hemal Vora - Respondent No. 1, Org. complainant or Petitioner	
3	CRI REV APP	100013/2019	Snehalata Anil Kamble-Aplcnt. Vs Queenie Ulhas Mokle-Org. Accused	H. M. Whaval
4	CRI APPEAL	100018/2019	Sachin Subhash Rane@MA-4- -19,BA-74-19-Aplnt. Vs The State-Tardeo P. Stn.-Respdt.	Sugandh Zende, Arjun Kode
5	CRI M A	100039/2019	M/s. Rajarajan and Sons@Revn.- --19,MA-40-19-Aplcnt. Vs Standard Chartered Bank -Respdt.	Rohan J. Sawant
6	CRI M A	100040/2019	M/s. Rajarajan and Sons@Revn.- --19,MA-39-19-Aplcnt. Vs Standard Chartered Bank -Respdt.	Rohan J. Sawant
7	CRI M A	100041/2019	Tanigassalame Comady @ Rev. - --19 @ MA 42-19 - Applicant, Accused Vs Standard Chartered Bank and The State of Maharashtra - Respondent, Org. Complainant	Rohan J. Sawant
8	CRI M A	100042/2019	Tanigassalame Comady @ Rev. - --19 @ MA 41-19 - Applicant, Accused Vs Standard Chartered Bank and The State of Maharashtra - Respondent, Org. Complainant	Rohan J. Sawant
9	NDPS M A	100239/2020	Sudhakar Keshav Sarang Vs The State of Maharashtra DCB CID Unit 1	V P Shinde / Anil A Shinde

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10	SPL.CASE	100424/2020	Union of India, Narcotics Control Bureau Vs Shiak Ashpak S/o Shaik Abdul	
<u>EVIDENCE PART HEARD</u>				
11	NDPS S CASE	100093/2015	The State of Azad Maidan Police Station Vs Nazir Hussain Ali Ahmed Shaikh	
12	NDPS S CASE	100035/2016	MRS.ANAPURNA MEENA, AIR INTELLIGENCE UNIT Vs MS. FATIMA BASIL CHAMBO	SPP Saldhana Ashish Baraskar
13	NDPS S CASE	100066/2017	SHARAD KUMAR (AIU).....Complainant. Vs RABEEKHAN ABDULLAH	SPP Saldanha Adv Shirke
14	NDPS S CASE	100095/2017	The State ANC Vs Peter Okonavo Engevida and other 11	
15	NDPS S CASE	100012/2018	Gopal Mall (I.O) Vs Suresh Kumar Nagarajan	
16	NDPS S CASE	100034/2018	State (ANC Azad Maidan Unit) Vs Zakir Mansur Shaikh and other 2	
17	NDPS S CASE	100193/2018	Directorate of Revenue Intelligence Vs Ellangal Abdulla Shimjid	
<u>EVIDENCE</u>				
18	NDPS S CASE	100197/2014	The State ANC Vs Uduma Oraji Oraji	
<u>HEARING BEFORE CHARGE</u>				
19	NDPS S CASE	100173/2013	The State ANC Vs Anilkumar Charandas Hans	
20	NDPS S CASE	100018/2015	The State Pydhunie P. Stn Vs Smt.Memuda Kadar Shaikh	

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S.No.	Case Type	Case No.	Title	Name of Advocate
21	NDPS S CASE	100048/2015	The State Dongri Police Station Vs Firoz Bedruddin Shaikh And Other Two	
22	NDPS S CASE	100210/2015	The State of Nagpada Police Station Vs Smt. Kavita Shivaji Rokde	
23	NDPS S CASE	100069/2016	THE STATE OF ANC, BANDRA UNIT. Vs SMT. NILOFER SIKANDAR SHAIKH.	
24	NDPS S CASE	100137/2016	ANC, GHATKOPER UNIT. Vs IMRAN SALER SHAIKH @ EMMA	
25	NDPS S CASE	100202/2016	ANC Vs AAYUB ISAK SHAIKH	
26	NDPS S CASE	100223/2016	ANC Vs ANWAR USMAN ALI SHAIKH @ ANU ANGARA.	
27	NDPS S CASE	100026/2017	BANGURNAGAR POLICE STATION. Vs KULDEEP NIRMAL SINGH RANDHWA	
<u>DOCUMENTS</u>				
28	NDPS S CASE	100042/2018	The State (ANC Bandra Unit) Vs Abdul Hannan Abdul Mutlip Rizwani	
29	NDPS S CASE	100168/2018	The State of maharashtra Versova Police Station Vs Ravi Ramprasad Yadav	
<u>REPLY/SAY</u>				
30	CRI APPEAL	100305/2019	Venkateshwar Raghavulu Avadhutha - Appellant (Org. Respondent No. 1) Vs Sulochana Venkateshwar Avadhutha - Respondent (Org. Complainant)	Ganesh Deshmukh

APPEARANCE

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S.No.	Case Type	Case No.	Title	Name of Advocate
31	NDPS S CASE	100206/2016	ANC Vs AKSHAY FULCHAND YADAV	
32	NDPS S CASE	100008/2018	State (Malvani Police Station) Vs Kohinoor Khurshid Alam Shaikh	
33	NDPS S CASE	100131/2018	The State of Maharashtra Nagpada Police Station Vs Mohd. Shahid Mohd. Saeed Qureshi	Nilesh Shewale Police Sub Inspector
34	NDPS S CASE	100205/2018	The State of Maharashtra Vakola Police Station Vs Joseph Chidibere Youvaja	
35	NDPS S CASE	100014/2019	The State of Maharashtra ANC, Azad Maidan Unit Vs Uchenna Nwoye	
36	NDPS S CASE	100024/2019	The State of Maharashtra Bandra Police Station Vs Majhar Yunus Shaikh	
			<u>REPORT</u>	
37	CRI REV APP	100662/2019	Ankush Bhujangrao Hotkar- Complainant Vs Niket Kaushik-Respdt.	R. D. Salve

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HEARING				
1	CRI APPEAL	100301/2016	Viren Babulal Shah Through Atul Jayantilal Shah @ MA 795/16 @ BA 677/16 - Applicant Vs The State and M/s. Uday Exports Pvt. Ltd. - Respondent	Rishi Bhuta
2	CRI APPEAL	100752/2018	Ramakant Radheshyam Morya @ MA 2329-18 @ BA 2333-18 - Appellant, Org. Accused Vs Vinod Ramchandra Saran - Respondent, Org. Complainant	Rameshchandra R. Pandey
3	CRI M A	102544/2018	Anjan Chanda -Applicant, Org. Complainant Vs M/s. Hirako India Pvt. Ltd. - Respondent	K.C. Prusty
4	CRI M A	102545/2018	Anjan Chanda -Applicant, Org. Complainant Vs Ashok Chauhan - Respondent	K.C. Prusty
5	CRI M A	102546/2018	Anjan Chanda -Applicant, Org. Complainant Vs Meera Sitharaman -Respdt.	K.C. Prusty
6	CRI M A	102547/2018	Anjan Chanda -@ Rev. ---18 - Applicant (ORg. Complainant) Vs Mumtaz A. Khatri - Respondent, Org. Accused)1)	K. C. Prusty
7	CRI M A	102576/2018	Director of Enforcement @ Rev. ---18 - Applicant (Org. Complainant) Vs M/s. Indo Magnetic Cassetters Pvt. Ltd. - Respondent (ORg. Accused)	K. C. Prusty
8	CRI APPEAL	100032/2019	Sanjay Sadanand Borkar @ MA 88-19 - Appellant Vs State of Maharashtra - Sr. Inspector of Police - Dadar Police Station - Respondent	P. B. Upadhyays

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9	CRI M A	100943/2019	Anjan Chanda@Revn.--- -19-Aplcnt. Vs M/s Arunoday Exports and Industry Ltd.-Respdt.	K. C. Prusty
10	CRI M A	100945/2019	Anjan Chanda@Revn.--- -19-Aplcnt. Vs M/s. Vijay Kumar And Co. and Vijaykumar K. Shah-Respdt.	K. C. Prusty
11	CRI REV APP	100587/2019	Shriram M. Joshi-Aplcnt. Vs Pradeep Pandhrinath Mhatre and State of Maharashtra- Respdts.	Sahim D. Ansari
12	CRI REV APP	100820/2019	Vishnu Paramanand Shahani- Aplcnt. Vs Jeetendra Vazirani-Respdt.	Mihir Gheewala
13	NDPS M A	100527/2020	Narcotics Control Bureau Vs Jamshad Mallick Kuppatil S/o. Hashim Mallick Kuppatil	SPP Adv.
(Main Matter REMAND APPLN NDPS/0101217/2019)				
14	NDPS M A	100536/2020	The State Vs Rejha Faredun Borhani Shidani	Spl. PP Nair
<u>EVIDENCE PART HEARD</u>				
15	NDPS S CASE	100056/2010	State AN Cell Vs Bhagwan Limbaram Patel @ Raju 1	Mr.Mishra
16	NDPS S CASE	100194/2014	The State ANC Vs Salim Gafar Shaikh	
17	NDPS S CASE	100207/2015	The State of ANC Vs Ugoegwe Obasi Vincent	
<u>EVIDENCE</u>				
18	NDPS S CASE	100125/2013	The State Santacruz P. Stn. Vs Namdeo Chandu Kale	APP V.P.Shinde

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S.No.	Case Type	Case No.	Title	Name of Advocate
19	NDPS S CASE	100087/2015	The State of ANC Vs Shivaji Kacharu Mohite	
20	NDPS S CASE	100199/2015	The State of ANC, Kandivali Unit. Vs Kingsle Arum Dundim	
<u>HEARING BEFORE CHARGE</u>				
21	NDPS S CASE	100026/2012	The State ANC Vs Roshan Rizwan Shaikh and 1 ors.	
22	NDPS S CASE	100193/2014	The State ANC Vs Girish Yadav Kakade	
23	NDPS S CASE	100074/2015	The State of Bandra Police Station Vs 1. Khamiz Ali Mattar 2. Majid Jahid Hussain	
24	NDPS S CASE	100189/2015	The State of V.B.Nagar Police Station Vs Mausin Niyaz Ahmed Shaikh	
25	NDPS S CASE	100157/2018	The State of Maharashtra Amboli Police Station Vs Mahamad Nadim Shafiq Khan	Vishwas Dagale Police Inspector
26	CRI REV APP	101190/2018	Directorate of Enforcement - Applicant (Org. Complainant) Vs Ashok Gandhi @ Ajay Shantilal Shah - Respondent (Org. Accused)	K. c. Prusty
27	NDPS S CASE	100009/2019	The State of Maharashtra M.R.A. Marg P.Stn. Vs Zadi Elayee Sunday And Others	
28	NDPS S CASE	100035/2019	The State of Maharashtra A.N.C, Bandra Unit Vs Sikandar Rahimbaksh Shaikh @ Sikandar Bali	

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29	NDPS S CASE	100110/2019	The State of Maharashtra Dongri Police Station Vs Prince Gomes Julio	
30	SPL.CASE	211/2020	Air Intelligence Unit Vs Rodrigo Dos Santos Alves	
<u>DOCUMENTS</u>				
31	NDPS S CASE	100179/2015	The State of Bandra Police Station Vs Liyakat Hayder Khan	
32	NDPS S CASE	100110/2016	THE STATE OF ANC Vs ALTAF JAMAL ANSARI	
<u>COMPLIANCE</u>				
33	CRI APPEAL	100526/2018	Sameer Yusuf Shah - Applicant / Oirginal Respondent Vs The Stae of Maharashtra and Jamila Sameer Shah - Respondent	P. S. Ghorpade
<u>REPLY/SAY</u>				
34	CRI REV APP	100567/2019	Rekha Rajendra Rawal - Applicant Vs The State of Maharashtra - EOW - Unit - I - Respondent (Org. Complainant)	Yash Associates (Dilip H. Shukla)
<u>APPEARANCE</u>				
35	NDPS S CASE	100171/2019	The State of Maharashtra ANC, Worli Unit Vs Nafis Suleman Khan and Anr	
36	NDPS S CASE	100200/2019	The State of Maharashtra Byculla Police Station Vs Nasrin Mohd. Mintu Mandal	
37	REMAND APPLN NDPS	100153/2020	The State- Nagpada Police Station Vs Ayajul Matiul Rehman Shaikh	

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S.No.	Case Type	Case No.	Title	Name of Advocate
38	REMAND APPLN NDPS	100161/2020	The State- Meghwadi Police Station Vs Harishankr Ramnath Choursiya and another	
<u>REPORT</u>				
39	REMAND APPLN NDPS	100942/2019	The State- Dahisar Police Station Vs Rani Raju Naidu and another	
40	REMAND APPLN NDPS	100967/2019	The State- D.B. Marg Police Station Vs Mohd. Faruk Mohd. Umar Tak	
41	REMAND APPLN NDPS	101212/2019	A.I.U. Vs Yahya Abdullah Alhaddad and another	
42	REMAND APPLN NDPS	100126/2020	The State- Andheri Police Station Vs Nagu Kisan Pawar	

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S.No.	Case Type	Case No.	Title	Name of Advocate
<u>HEARING</u>				
1	CRI APPEAL	100589/2018	Ishan Moily-Petitioner Vs State of Maharashtra and Pooja Moily- Respds.	A. R. Pargaonkar
2	CRI APPEAL	100646/2018	Arvind Sukhdev Tandel @ MA 2048-18 @ BA 1927-18 - Appellant, Org. Accused Vs Sahayog Nagari Sahakari Patsanstha Maryadit Society - Respondent	Geeta G. Haldankar
3	CRI M A	100948/2019	Anjan Chanda @ Rev. ---19 - Applicant, Org. Complt. Vs Raj Shekharan - Respondent	K. C. Prusty
4	CRI M A	100949/2019	Anjan Chanda @ Rev. ---19 - Applicant, Org. Complt. Vs Vishnu Kumar Tungar-Respdt.	K. C. Prusty
5	CRI M A	100950/2019	Anjan Chanda @ Rev. ---19 - Applicant, Org. Complt. Vs Amar Sing Arjun Sing Jodha-Respdt.	K. C. Prusty
6	CRI M A	100946/2019	Anjan Chanda @ Rev. ---19 - Applicant, Org. Complt. Vs Nadu Tukaram Jadhav - Respondent	K. C. Prusty
7	CRI M A	100947/2019	Anjan Chanda @ Rev. ---19 - Applicant, Org. Complt. Vs Aslam Jafri	K. C. Prusty
8	NDPS M A	100071/2020	Abdul Kadar Abdul Ahad Shaikh Vs The State of Maharashtra Meghwadi P. Stn.	Kamlesh A. Tripathi / Sarita K. Tripathi
9	NDPS M A	100528/2020	Narcotics Control Bureau Vs Muhammed Khashiful Minhaj and other	SPP Adv.
(Main Matter REMAND APPLN NDPS/0101218/2019)				
<u>EVIDENCE PART HEARD</u>				
10	NDPS S CASE	100122/2013	The State ANC Vs Salman @ Lal Nurani Shaikh	
11	NDPS S CASE	100131/2013	The State ANC Vs Akhtar Hussain Abdul Kayyam Shaikh	

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S.No.	Case Type	Case No.	Title	Name of Advocate
12	NDPS S CASE	100149/2014	The State AN Cell Vs Pushpa Bhaskar Pujari	
(Main Matter REMAND APPLN NDPS/0100090/2014)				
<u>EVIDENCE</u>				
13	NDPS S CASE	100184/2014	The State ANC Vs Ifunanya Ginika Mike	
<u>HEARING BEFORE CHARGE</u>				
14	NDPS S CASE	100211/2015	The State of ANC, Kandivali Unit. Vs Zoheb Faiyaz Shaikh	
15	NDPS S CASE	100070/2016	THE STATE OF PYDHONIE POLICE STATION. Vs SMT. AMUDA VELU MURGAN ARUNDHUIYARA	
16	NDPS S CASE	100216/2016	ANC Vs SUNDAY NALUE AZBAIKE @ BANGO	
17	NDPS S CASE	100005/2017	ANTOPHILL POLICE STATION. Vs SMT. JAYAMMA MANIKAM DEVENDRA AND ANOTHER 01	
18	NDPS S CASE	100013/2017	ANC Vs SMT. KHAIRUNABI MEHBOOB SHAIKH	
19	NDPS S CASE	100031/2018	State (Oshiwara Police Station) Vs Geeta Ravindra Patel and other 1	
20	NDPS S CASE	100012/2019	The State of Maharashtra Amboli Police Station Vs Mohd. Latif Mohd. Nasir Qureshi	
21	NDPS S CASE	100058/2019	The State of Maharashtra D.N. Nagar Police Station Vs Riyaz Iqbal Tandel	
22	NDPS S CASE	100061/2019	The State of Maharashtra A.N.C, Bandra Unit Vs Jhon Sunday Canedy	
23	NDPS S CASE	100091/2019	The State of Maharashtra ANC Vs Nadeem Rafiq Mansoori @ Guddu	

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S.No.	Case Type	Case No.	Title	Name of Advocate
24	NDPS S CASE	100098/2019	Union of India Narcotics Control Bureau Vs Garcia Lopez Lanismer Luisa	
25	NDPS S CASE	100114/2019	The State of Maharashtra Navghar Police Station Vs Jarchigu Okante Dsilver @ Okante Dsilver George and Others	
<u>REPLY/SAY</u>				
26	NDPS S CASE	100214/2018	Directorate of Revenue Intelligence Vs Rahul Balakrishna Shedge and 11 Others	
27	BAIL APPLN NDPS	100705/2020	Jamshad Mallick Kuppatil S/o Hashim Mallick Puppatil Vs The Union of India	Amol A. Patankar
28	SPL.CASE	100477/2020	The State of Maharashtra Malvani Police Station Vs Akil Khalil Ahmed Khan and Anr	
<u>APPEARANCE</u>				
29	NDPS S CASE	100189/2018	The State of Maharashtra Kasturba Marg Police Station Vs Gunsundari Suresh Devar	
30	NDPS S CASE	100034/2019	The State of Maharashtra A.N. Cell, Ghatkopar Unit Vs Shahid Iqbal Shaikh and Others	
31	NDPS S CASE	100085/2019	The State of Maharashtra Amboli Police Station Vs Mohd. Ismile Gulamhusain and others	
32	NDPS S CASE	100089/2019	The State of Maharashtra Tardeo Police Station Vs Okoro Ikechukwu David	
33	REMAND APPLN NDPS	100217/2020	The State- ANC Ghatkopar Unit Vs Ejaj Ali @ Kadar Samsheer Ali Sayed	
34	REMAND APPLN NDPS	100218/2020	The State- Khar Police Station Vs Shabaj Akbar Khan	

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S.No.	Case Type	Case No.	Title	Name of Advocate
35	SPL.CASE	100634/2020	Union of India Thr I O NCB Vs Muhammed Khashiful Minhaj EY and other	PP
36	NDPS M A	100865/2020	Bank of Baroda Vs D.R.I. Mumbai	Ajay S. Varekar
<u>AWAITING R AND P</u>				
37	CRI APPEAL	100114/2019	Risshi Vinod Kapoor @ MA 366-19 @ BA 356-19 - Appellant, Org. Accused Vs Rajesh Yogesh Chandan - Respondent, Org. Complainant	Satyam R. Dube
38	CRI APPEAL	100367/2019	Vyanktesh Jaggnathan Warlu@MA- 1155-19,BA-1058-19-Aplnt. Vs The State of Maharashtra and The Union Of India-Respdt.	Ashok B. Tajane
<u>REPORT</u>				
39	CRI M A	102421/2018	Anjan Chanda - Applicant, Org. Comp. Vs Ram Avatar Mittal and State of Maharashtra - Respondent, Org. Accused	K. C. Prusty
40	CRI M A	102423/2018	Anjan Chanda @ Rev. ----18 - Applicant, Org. Comp. Vs Sarafaras Ahmed Dahalavi-Respdt.	K. C. Prusty
41	REMAND APPLN NDPS	100883/2019	The State- Oshivara Police Station Vs Ghanshyam @ Baba Vinodkumar Bharti	
42	REMAND APPLN NDPS	100890/2019	The State- Dindoshi Police Stn. Vs Dipak Dinesh Yadav	
43	REMAND APPLN NDPS	100894/2019	The State- Nagpada Police Station Vs Asma Yakub Sayyad and another	
44	REMAND APPLN NDPS	100897/2019	The State- ANC Worli Unit Vs Radheshyam Chunnilal Gupta @ Vinod	
45	REMAND APPLN NDPS	100930/2019	The State- V.P. Marg Police Station Vs Ratanlal Ridmalram Bishnoi and another	
46	REMAND APPLN NDPS	100132/2020	The State- Kurla Police Station Vs Shakil Abbas Kondkari	

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47	REMAND APPLN NDPS	100184/2020	The State- ANC Ghatkopar Unit Vs Ram Krushna Mupnar	